## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: CP/182,183,184 /CAA/2017

NAME OF THE TRANSFEROR

: CENTURY INVESTMENTS PVT LTD & DEAL

INVESTMENT PVT LTD

NAME OF THE TRANSFERRE

: TAMARAI CREDIT & INVESTMENTS PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

1. R.RAI KUMPR 2MABAXH PAWAN ZMABAXH

(OUN)EL FOR (E717/ONEL) 1.1/2

## **ORDER**

Counsel for the Petitioner present and filed the petition under section 230 to 232 and other applicable provisions of the Companies Act, 2013. We admit the petition for hearing and directed the Petitioner to issue notice in the newspapers in which the earlier notice was published having not less than ten days before the next date of hearing. Put up on 16.10.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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